(d) if so, any alternative plan to provide Piped Natural Gas (PNG) to cities of Tamil Nadu?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) One Coal Bed Methane contract was awarded in the State of Tamil Nadu. The contract was terminated and subsequently operator had entered into arbitration with Government of India.

(c) and (d) There are delays in implementation of pipeline projects in Tamil Nadu leading to non-availability of the Source Natural Gas to City Gas Distributor Networks. Petroleum and Natural Gas Regulatory Board (PNGRB) has informed that the authorised City Gas Distributors (CGD) entities are being encouraged to supply Piped Natural Gas through Cascades/ Liquefied Natural Gas (LNG) tankers.

Revenue loss due to privatization of Petroleum sector CPSUs

2682. SHRI K.K. RAGESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any revenue loss on account of taxes, duties and dividend payment is anticipated due to the decision to privatization of petroleum sector CPSUs;

- (b) if so, the details thereof;
- (c) whether any measures to address such revenue loss are proposed; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) The disinvestment of equity in the Central Public Sector Undertakings is the mandate of Department of Investment and Public Asset Management (DIPAM). In Case of disinvestment of profit making petroleum Central Public Sector Undertakings, the Government receives upfront payment against sale of its equity which includes the future potential dividends likely to accrue. As far as taxes and duties are concerned, they continue to accrue to the Government irrespective of ownership.

Ethylene derivative plant at Kakinada, Andhra Pradesh

2683. SHRI V. VIJAYASAI REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that GAIL, HPCL and Government of Andhra Pradesh

[†]Original notice of the question was received in Hindi.

entered into an MoU to set up 1.5 million tonnes ethylene derivative plant at Kakinada in Andhra Pradesh;

(b) if so, when was the MoU entered into, and the reasons for delay in setting up of the plant;

(c) whether it is also a fact that the Ministry has asked the Government of Andhra Pradesh to pay $\overline{\xi}5,000$ crores for this project; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Government of Andhra Pradesh (GoAP), GAIL India Limited (GAIL) and Hindustan Petroleum Corporation Limited (HPCL) signed an MoU on 27th January, 2017 at Vishakhapatnam for the Petrochemical Complex with an estimated cost of ₹ 32901 crore at Kakinada, Andhra Pradesh. Feasibility study has been carried out for the project. Oil Public Sector Undertakings (PSUs) have indicated to the GoAP that Viability Gap Funding is necessary to make the project viable. GoAP has requested Government of India (Gol) to fund the Viability Gap for this Project. Ministry of Petroleum and Natural Gas has conveyed to GoAP that Refinery and Petrochemical Projects are capital intensive projects and require huge amount of investment. It was also conveyed that the proposed project shall have a direct, indirect and induced impact on the economy of the Andhra Pradesh which shall, besides industrialization, result in substantial increase in income, output, employment and tax earning in the State. Accordingly, State Government may take appropriate decision on the issue in overall interest of the State.

CSR expenditure of oil companies

2684. DR. SASMIT PATRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total Corporate Social Responsibility (CSR) expenditure of all Public Sector Undertakings (PSUs) and Private Sector Petroleum and Natural Gas companies in the country over the past five years, the expenditure, year-wise, against respective PSUs and Private Sector Petroleum and Natural Gas Company; and

(b) the activities undertaken by these PSUs and Private Sector companies from the CSR fund as provided in part (a)?